

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/188(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED VS KASHISH DEVELOPERS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Ms. Mahima Singh, Adv. ] For the Financial Creditor  
Mr. Prashant Kumar, Adv. ]  
  
Mr. Vikram Wadehra, Adv. ] For the Corporate Debtor  
Mr. Soumava Ghosh, Adv. ]  
Ms. Swagata Roy, Adv. ]  
Mr. M. Roy, Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Post this matter on **06/01/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**